

Central Administrative Tribunal  
Principal Bench, New Delhi

O.A.1584/96  
M.A.1533/96

4  
New Delhi this the 17th Day of October, 1996.

Hon'ble Shri S.R. Adige, Member (A)  
Hon'ble Dr A. Vedavalli, Member (J)

1. Shri Hari Singh S/o Shri Ram Kishan  
H.No.2152, Chow Indraw,  
Behind Jubilee Cinima, Delhi-6.

2. Shri Birbal,  
V& P.O. Phugana,  
Distt. Muzaffar Nagar, (U.P.)  
Applicants

(By Advocate : Shri U Srivastava )

VERSUS

1. Secretary,  
Staff Selection Commission,  
CGO Complex, Lodhi Road,  
New Delhi.

2. Dy Director (N.R.)  
Staff Selection Commission,  
CGO Complex,  
Lodhi Road, New Delhi.

3. Secretary,  
Ministry of Personnel,  
Public Grievances & Pensions  
Block No.12,  
Kendriya Karalaya Parisar,  
New Delhi. Respondents

5 (By Advocate : None )

Order (Oral)

(By Hon'ble Shri S.R. Adige, Member (A))

We note that the examination is already  
over & under the circumstances, Shri Gaur, Proxy  
counsel for Shri U. Srivastava for the applicant  
prays for permission to withdraw the O.A. with  
liberty to file a fresh O.A. in accordance with  
law.

2. Permission granted and the O.A. is dismissed as withdrawn with liberty given to the applicant to file a fresh O.A. in accordance with law if so advised. No costs.

A. Vedavalli

(Dr A. Vedavalli)  
Member (J)

S. R. Adige  
(S. R. Adige )  
Member (A)

/sss/